

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated – 08-03 -2018

**PROCEEDINGS**

Judicial Department – Transfer, posting and filling up the vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary - Orders issued.

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Read : 1. High Court Proceedings No. B4(B)-71290/2017 (1)dated 27-02-2018

**ORDER NO. B1(B) – 2482/2018**

As part of filling up of the existing vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary, the following orders are issued :

1. **Sri. P. Ranjith**, Sheristadar, District Court, Kasaragod is transferred and posted as Sheristadar, District Court, Thalassery.
2. **Sri. Jose K.Paul**, Sheristadar, MACT, Perumbavoor is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Kasaragod .
3. **Sri. G. Harikumar**, Sheristadar, MACT, Punalur is transferred and posted as Sheristadar, Additional District Court for the trial of cases relating to atrocities and sexual violence against Women and Children, Thiruvananthapuram .
4. **Sri .V.P.Surendran**, Sheristadar, Wakf Tribunal, Kozhikode is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 – 85,000 and posted as Sheristadar, MACT, Taliparamba .
5. **Sri.K.S. Biju**, Sheristadar, Sub Court, Irinjalakkuda is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 – 85,000 and posted as Sheristadar, MACT, Punalur.
6. **Sri V.P. Gopalakrishnan Nair**, Sheristadar, Sub Court, Pala is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 – 85,000 and posted as Sheristadar, MACT, Perumbavoor.
7. **Kum. Bindu P.K.**, Senior Superintendent Spl. Court (NDPS Act Cases ), Thodupuzha is transferred and posted as Senior Superintendent , District Court,Thrissur.



8. **Sri. Manoj K.K.**, Sheristadar, Sub Court, Chavakkad is transferred and posted as Sheristadar, Sub Court, Thalassery.

9. **Sri.Benny Sebastian**, Senior Superintendent, Additional District Court Mavelikkara is transferred and posted as Sheristadar, Sub Court,Pala.

10. **Sri M.C. Dhanesh**, Sheristadar, Sub Court , Thalassery is transferred and posted as Sheristadar, Wakf Tribunal, Kozhikode.

11. **Sri V.N. Baburajan**, Sheristadar, Sub Court, Palakkad is transferred and posted as Sheristadar, Sub Court, Irinjalakkuda.

12. **Sri. G.Sathyakumar**, Senior Superintendent, District Court, Thrissur is transferred and posted as Senior Superintendent, Additional District Court, Mavelikkara.

13. **Sri. A.T. Jose**, Sheristadar, Sub Court, Ottappalam is transferred and posted as Senior Superintendent, District Court , Alappuzha.

14. **Sri. N.Thulasidharan**, Junior Superintendent, Munsiff's Court, Karunagappally is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Chavakkad .

15. **Smt Geethambika S.**, Junior Superintendent, Sub Court, Kottarakkara is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Wakf Tribunal Kollam.

16. **Sri. K.K. Nandan**, Junior Superintendent, Sub Court, Vatakara is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar Sub Court Vadakara .

17. **Smt. J. Valsala**, Junior Superintendent, Munsiff- Magistrate's Court, Paravur is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Palakkad.



18. **Sri. M.K. Manoharan**, Junior Superintendent, Sub Court, Kozhikode is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Senior Superintendent, District Court, Kasaragod.

19. **Sri. S. Muraleedharan Pillai**, Junior Superintendent, District Court, Kollam is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Ottappalam.

20. **Sri Jacob C. John**, Junior Superintendent, Munsiff's Court, Kottarakkara is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Senior Superintendent, Spl. Court (NDPS Act Cases), Thodupuzha.

The officers at Sl.No 1, 3, 7 to 13 are not eligible for joining time and transfer T.A.

The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements.

( By Order )



  
K. Haripal  
Registrar ( Subordinate Judiciary )

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram (14copies)
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Addl. Chief Secretary to Government, Home (C) Department, TVPM ( with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The District Judges of Thiruvananthapuram, Kollam, Alappuzha, Thodupuzha, Ernakulam, Thrissur, Palakkad, Kozhikode and Kasaragod
- The Officers and the courts concerned
- The Private Secretary to the Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A), B3(A), B4(A), B5(A), C1, C2, C3, D2, E1 & I1 seats, High Court.
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